

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4443
ANSWERED ON:20.02.2014
AIRPORT AT ALLAHABD
Karwariya Shri Kapil Muni

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal to construct a new airport/upgrading the existing airport in Allahabad;
- (b) if so, the details thereof;
- (c) whether any proposals were received from the State Government to construct a civil airport in Iradatganj in Allahabad;
- (d) if so, the details and the response of the Union Government thereto; and
- (e) whether very few flights are operating from Allahabad and if so, the details thereof and the steps being taken to operate flights to all the major cities of the country from Allahabad?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b) : No, Madam. Allahabad Airport belongs to Indian Air Force (IAF) where Airports Authority of India (AAI) maintains a Civil Enclave. AAI do not have any proposal to further expand the existing Civil Enclave at Allahabad due to constraints of land. AAI has requested the Government of Uttar Pradesh to provide 50 acres of land adjacent to the IAF boundary for development of a new Civil Enclave.

(c) & (d) : No, Madam. No such proposal has been received from the State Government.

(e) : At present only Air India is operating daily flight on Delhi-Allahabad-Delhi sector and four flights per week on Mumbai-Allahabad-Mumbai sector. Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of route dispersal guidelines issued by Government.